

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 698/2019

Arun Rai, General Secretary, Delhi Vikas Morcha

Applicant(s)

Versus

Govt. of NCT of Delhi

Respondent(s)

Next Date of hearing: 20/03/2020

Subject: - Status report regarding O.A No. 698/2019

In compliance to order dated 16/09/2019 passed by Hon'ble NGT in the matter of O.A No. 698/2019, Sh. Arun Rai, General Secretary Vikas Morcha V/s GNCTD, site i.e. Shivpuri, Meethapur Extn., Gali No. 11, Badarpur, New Delhi-110044, was inspected by field staff of DJB on dates 04/12/2019 and 20/12/2019. During inspection on both occasions bore well was found sealed. It is pertinent to mention that bore well in question has already been sealed in the month of September 2019 by area SDM with the support of DJB's field staff.


31/2/2020

(B.C.Patel)
EE (South) IV
Delhi Jal Board
Dt:- 03/02/2020